

GOVERNMENT OF INDIA
MINISTRY OF COMMERCE & INDUSTRY
(DEPARTMENT OF COMMERCE)

LOK SABHA
UNSTARRED QUESTION NO. 2958
TO BE ANSWERED ON 20th MARCH, 2017

INDIA-EU FREE TRADE NEGOTIATIONS

2958. PROF. SAUGATA ROY:

Will the Minister of **COMMERCE & INDUSTRY** (वाणिज्य एवं उद्योग मंत्री) be pleased to state:

- (a) whether there is an impasse in india-european union (eu) free trade negotiations;
- (b) if so, the details thereof and the reasons therefor along with the status of negotiations; and
- (c) the steps taken or proposed to be taken by the government in this regard?

ANSWER

वाणिज्य एवं उद्योग राज्य मंत्री (श्रीमती निर्मला सीतारमण) (स्वतंत्र प्रभार)

THE MINISTER OF STATE IN THE MINISTRY OF COMMERCE AND INDUSTRY
(INDEPENDENT CHARGE)
(SMT. NIRMALA SITHARAMAN)

- (a) & (b): India- European Union Broad-based Bilateral Trade and Investment Agreement (India- EU BTIA) negotiation started in 2007 and after sixteen rounds of negotiations(the last being in 2013), EU withdrew from the negotiations due to some outstanding issues.
- (c) : Four rounds of stocktaking meetings of India- EU BTIA negotiation have been held since January, 2016 - on 18th January, 2016 (in New Delhi), 22nd February, 2016 (in Brussels), 15th July, 2016 (in New Delhi) and 9th November, 2016 (in New Delhi) in order to proceed with the negotiations. India is committed to an early and balanced outcome of the India- EU BTIA negotiations.
